

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA
UNSTARRED QUESTION NO. 1775 TO BE ANSWERED ON 04.08.2026

Targeted subsidy and nutrient rationalisation

1775. Dr. Santrupt Misra:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Government has considered a graded or targeted fertilizer subsidy calibrated to farmers' land-holding, so that support is better directed towards small and marginal farmers;
- (b) the details or present status of any such proposal; and
- (c) whether the imbalance in nutrient use arising from the disproportionately low price of urea under the Nutrient Based Subsidy regime is being addressed and the manner hereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SMT. ANUPRIYA PATEL).

(a) & (b): Department of Fertilizers, Government of India, and Department of Agriculture & Farmers Welfare, Government of India have jointly developed and launched a new digital system namely 'Framework for Fertilizer Sale' with consent of the States, presently on Pilot mode in a staggered manner with the objective of making the fertilizer distribution system more transparent, organized, farmer centric, land and crop data integrated and demand driven. Under this arrangement, farmers or their authorized representatives register through a mobile application and enter land and crop-related details for advance booking (pre-booking) of fertilizer requirements. Upon successful booking of fertilizers, a QR code-based token is generated. This QR code is scanned by the fertilizer retailer in the PoS device when the buyer comes, and fertilizer is made

available through Aadhaar-based biometric authentication. The Pilot of this initiative has been implemented as on 31.07.2026 in 56 districts of 22 States in a phased manner.

(c): Under the Urea Subsidy Scheme, Urea is provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes as applicable).

To address the Nutrient imbalance, the Cabinet Committee on Economic Affairs (CCEA), on June 28, 2023, approved the “PM Programme for Restoration, Awareness Generation, Nourishment, and Amelioration of Mother-Earth (PM-PRANAM) for the period from 2023-24 to 2025-26. The initiative aims to support the mass movement initiated by States and Union Territories (UTs) to preserve the health of Mother Earth through the promotion of sustainable and balanced fertilizer use, adoption of alternative fertilizers, promotion of organic farming, and implementation of resource conservation technologies.

All States/UTs are covered under the PM-PRANAM scheme. Under the PM-PRANAM scheme, there is a provision to provide incentives to States/UTs for reduction of consumption of chemical fertilizers (Urea, DAP, NPK, MOP) in a given financial year, compared to the average consumption over the previous three years, equivalent to 50% of the fertilizer subsidy saved
